# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 2395 (TO BE ANSWERED ON 01.08.2018)

#### LTC TO EMPLOYEES

#### 2395. KUNWAR HARIBANSH SINGH:

SHRI T. RADHAKRISHNAN:

SHRI S. RAJENDRAN:

**SHRI BIDYUT BARAN MAHATO:** 

SHRI S.R. VIJAYAKUMAR:

**SHRI SUDHEER GUPTA:** 

SHRI GAJANAN KIRTIKAR:

## Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government servants may avail LTC to visit any place in Jammu and Kashmir, North-East Region and Andaman and Nicobar Islands against the conversion of their one home town LTC;
- (b) if so, the period for which the said facility will be available;
- (c) whether the Government proposes to extend the said facilities after expiry of the completion of said period to boost tourism in such States;
- (d) if so, the details thereof and if not, the reasons for the same; and
- (e) the steps taken/being taken by the Government to expand such facilities to their employees in other States?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) & (b): Yes Madam. All eligible Central Government employees can avail LTC to visit any place in Jammu and Kashmir, North-East Region and Andaman and Nicobar Islands against the conversion of their one home town LTC. The currency period of the said scheme is up to 25<sup>th</sup> September, 2018.
- (c) to (e): The proposal to extend the present scheme of Home Town LTC conversion to visit any place in Jammu and Kashmir, North-East Region and Andaman and Nicobar Islands is under active consideration of the Government.

There is no proposal to extend such facilities for visit to any other State.

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